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DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

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NOTIFICATION
(INCOME-TAX)

NO. 1650 (F.NO.203/14/77-ITA.II): In continuation of notification No.1296 (F.NO.203/127/75-ITA.II) dated 22nd April, 1976, it is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, for a further period of 3 years with effect from 1st April, 1977.

INSTITUTION

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